

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.558/2018 and IA (CA)/08/2024 in CP No.704/241/HDB/2018
NAME OF THE COMPANY	Jeetendra Apartments Pvt Ltd & 2 others
NAME OF THE PETITIONER(S)	Dilip Kumar Agarwal
NAME OF THE RESPONDENT(S)	Jeetendra Apartments Pvt Ltd & 2 others
UNDER SECTION	241

ORDER

Present: None appeared for the Petitioner.

Ld. Counsel Ms. Kopal Sharraf for the Respondent.

In the absence of the Petitioner, **matter is adjourned to 13.09.2024 along with IAs.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)